

(ग) यदि हां, तो विभिन्न प्रेसों में हिन्दी की छपाई की क्षमता बढ़ाने के लिये क्या उपाय किये जा रहे हैं और इस वर्ष के अन्त तक वह क्षमता कितनी बढ़ जायेगी ?

निर्माण, आवास तथा नगरीय विकास मन्त्री (श्री मेहर चन्द लाला) : (क) जी नहीं । वर्तमान क्षमता के अनुसार एक सीमित मात्रा तक सरकारी मुद्रणालय कार्य को संभाल सकते हैं ।

(ख) जी नहीं । जब भारत सरकार के मुद्रणालय, क्षमता के अभाव में, हिन्दी की छपाई करने में असमर्थ होते हैं तो उसे निजी मुद्रणालयों के द्वारा करा लिया जाता है ।

(ग) भारत सरकार के मुद्रणालयों की हिन्दी छपाई की क्षमता को बढ़ाने के लिए आवश्यक प्रयत्न चल रहे हैं । तथापि, विदेशी मुद्रा के अभाव में अनिश्चित उपकरण प्राप्त करने की कठिनाई के कारण इस संबन्ध में प्रगति संभवतः धीमी होगी ।

Post of Comptroller and Auditor General of India

3476. Shri Bishwa Nath Roy: Will the Minister of Finance be pleased to state:

(a) whether it has been the practice of Government to place officers to be appointed to the post of the Comptroller and Auditor-General of India as under-study six months earlier than the date of their taking over the charge of the post; and

(b) if so, whether any arrangements have so far been made to place any officer as 'under-study' in accordance with the practice in vogue and the steps taken to ensure that the delay in making the appointment is eliminated?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) No, Sir.

(b) Does not arise. The appointment of the next Comptroller and Audit General of India has already

been announced. A copy of the communique issued from the Rashtrapati Bhavan in this behalf is laid on the Table. [Placed in Library. See No. LT-6014/66].

Increase in Price of Drugs

3477. Shri D. C. Sharma: Will the Minister of Health and Family Planning be pleased to state:

(a) whether the question of increase in the cost of drugs inspite of the rise in imports has been looked into; and

(b) if so, with what results?

The Minister of Health and Family Planning (Dr. Sushila Nayar):

(a) and (b). The consumer prices of drugs and formulations have not generally gone up except for new formulations and packings which have been marketed after the 1st April, 1963 and therefore, are not covered by pegging of prices order. The question of amending the Drugs (Control of Prices) Order, 1963 so as to cover formulations and packings marketed after 1st April, 1963 is under consideration of the Government of India.

C.G.H.S. Dispensary for Inderpuri

3478. Shri M. Rampure: Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that there is no Central Government Health Scheme Dispensary in Inderpuri (near Pusa) and the adjoining colonies;

(b) whether Government have a proposal under consideration to start a dispensary there; and

(c) if so, when it is likely to be implemented?

The Minister of Health and Family Planning (Dr. Sushila Nayar):

(a) to (c). This area does not fall within the geographical limits to which the C.G.H.S. has been made applicable and at present there is no proposal to open a dispensary in Inder-